

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-13/2020

Dattaprasad Chari

... Applicant

Versus

State of Goa & Another.

.... Respondents

Shri Vibhav Amonkar, Advocate for the Applicant.

Shri Gaurish Nagvenkar, Additional Public Prosecutor for the Respondents.

Coram:- Nutan D. Sardesai, J.

Date:- 23rd June, 2020.

P.C.:

Heard Shri Vibhav Amonkar, learned Advocate for the applicant and Shri G. Nagvenkar, learned Additional Public Prosecutor on behalf of the State.

2. Shri Nagvenkar seeks time to file his reply.
3. Stands over on 30.06.2020.

Nutan D. Sardesai, J.

msr.